

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT)(INSOLVENCY) NO.167 OF 2019

In the matter of:

Aalborg CSP A/S

Appellant

Vs

Solar Atria Cleantech Pvt Ltd

Respondents

Present:Mr.P.S. Bindra, Ms Simran Jeet, Ms Niharica Khanna, Advocates for appellant.

Mr. Manik Dogra, Mr Sidhartha Das, Mr. Dhruv Pandey, Advocates for Respondent.

with

COMPANY APPEAL (AT)(INSOLVENCY) NO.168 OF 2019

In the matter of:

Aalborg CSP A/S

Appellant

Vs

Solar Atria Cleantech Pvt Ltd

Respondents

Present:Mr.P.S. Bindra, Ms Simran Jeet, Ms Niharica Khanna, Advocates for appellant.

Mr. Manik Dogra, Mr Sidhartha Das, Mr. Dhruv Pandey, Advocates for Respondent.

ORDER

09.08.2019- Heard Mr. Manik Dogra, Advocate representing Respondents in Company Appeal (AT)(Insolvency) No.168/2019. Hearing remained inconclusive.

List the appeal alongwith Company Appeal(AT)(Insolvency) No.167/2019 on **14th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn